

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2340
ANSWERED ON:28.03.2012
SCHOOL DEVELOPMENT FUND
Sainuji Shri Kowase Marotrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the students belonging to the reserved categories are exempted from payment of tuition fees in Kendriya Vidyalayas;
- (b) if so, the details thereof;
- (c) whether the students belonging to the Scheduled Castes and Scheduled Tribes are also exempted from paying school development fund;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): Yes, Sir. The students belonging to the reserved categories are exempted from payment of tuition fees in Kendriya Vidyalayas (KVs). A copy of fee structure as well as list of exempted categories is annexed.
- (c) & (d): No, Sir. Students belonging to Schedule Castes and Schedule Tribes categories are not exempted from paying Vidyalaya Vikas Nidhi (VVN) fund. However, students belonging to the following categories are exempted from paying VVN fund: (i) Below Poverty Line Category (ii) Admitted under Right of Children to Free and Compulsory Education Act, 2009 (iii) Admitted as single girl child (6th class onward).
- (e): Under VVN, Kendriya Vidyalaya Sangathan is charging a meager amount of ` 240 and ` 300 per month from the students for the development of the Vidyalayas. This amount is being spent for the development of school and for the welfare of the student community.